

IN THE HIGH COURT OF
ORISSA, CUTTACK

Institution of Applications for issue of Certified
Copies.

Report on :15-10-2024

Date : 15.10.2024

C.A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Dealing Section	Serial No.
87854/2024	15.10.2024	WP (C) - 24553/2024	B. K. PATI	C.O.		Order Dtd. 2024-10-07		(Se No-
87855/2024	15.10.2024	WP (C) - 24344/2024	B. K. MOHARANA	C.O.		Order Dtd. 2024-10-07		(Se No-
87856/2024	15.10.2024	WP (C) - 24265/2024	SARITA PANDA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-11-12		(Se No-
87857/2024	15.10.2024	WP (C) - 24141/2024	P. C. DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-10-07		(Se No-
87858/2024	15.10.2024	RSA-198/2020	P.K DAS	C.O.	COURT NO. 12	Order Dtd. 2024-10-09	SECOND APPEAL	(Se No-
87859/2024	15.10.2024	WP (C) - 23379/2024	B. K. MISHRA	C.O.	COURT NO. 12	Order Dtd. 2024-10-07		(Se No-
87860/2024	15.10.2024	RSA-249/2023	H.N MOHAPATRA	C.O.	DR (J)	Order Dtd. 2024-10-07	SECOND APPEAL	(Se No-
87861/2024	15.10.2024	WP (C) - 21714/2024	SANJAY KUMAR BEHERA	C.O.	DR (J)	Order Dtd. 2024-10-07		(Se No-
87862/2024	15.10.2024	RSA-521/2018	J.N. MOHANTY	C.O.	DR (J)	Order Dtd. 2024-10-09	SECOND APPEAL	(Se No-
87863/2024	15.10.2024	WP (C) - 21589/2024	M. N. MOHANTY	C.O.	DR (J)	Order Dtd. 2024-10-09		(Se No-
87864/2024	15.10.2024	WP (C) - 21297/2024	SANJAY KUMAR BEHERA	C.O.	DR (J)	Order Dtd. 2024-10-07		(Se No-
87865/2024	15.10.2024	RSA-521/2018	B.K. PANDA	C.O.	DR (J)	Order Dtd. 2024-10-09	SECOND APPEAL	(Se No-
87866/2024	15.10.2024	WP (C) - 16157/2022	H.N MOHAPATRA	C.O.	DR (J)	Order Dtd. 2024-10-09	WRIT BRANCH-7	(Se No-
87868/2024	15.10.2024	WP (C) - 21156/2024	BISHNU CHARAN PANDA	C.O.	DR (J)	Order Dtd. 2024-10-07		(Se No-
87869/2024	15.10.2024	WP (C) - 20450/2021	H.K. PATRA	C.O.	DR (J)	Order Dtd. 2024-10-09	WRIT BRANCH-5	(Se No-47)
87870/2024	15.10.2024	WP (C) - 20989/2024	B. K. MISHRA	C.O.	DR (J)	Order Dtd. 2024-10-07		(Se No-47)
87871/2024	15.10.2024	WP (C) - 16157/2022	P.K JENA	C.O.	DR (J)	Order Dtd. 2024-10-09	WRIT BRANCH-7	(Se No-

87872/2024	15.10.2024	WP (C) - 20561/2024	B. K. MISHRA	C.O.	DR (J)	Order Dtd. 2024-10-07		(Se No-
87873/2024	15.10.2024	WP (C) - 27234/2013	S.K.RATH	C.O.	DR (J)	Order Dtd. 2024-10-09	WRIT BRANCH-2	(Se No-
87874/2024	15.10.2024	WP (C) - 25525/2024	D. BISWAL	C.O.	DR (J)	Order Dtd. 2024-10-09		(Se No-
87876/2024	15.10.2024	WP (C) - 25483/2024	D. BISWAL	C.O.	DR (J)	Order Dtd. 2024-10-09		(Se No-
87877/2024	15.10.2024	RSA-167/2024	K.N. SAHOO	C.O.	DR (J)	Order Dtd. 2024-10-09	SECOND APPEAL	(Se No-
87878/2024	15.10.2024	WP (C) - 24536/2024	PRITAM KUMAR MOHANTY	C.O.	DR (J)	Order Dtd. 2024-10-07		(Se No-
87879/2024	15.10.2024	WP (C) - 16157/2022	R.C MUDULI	C.O.	DR (J)	Order Dtd. 2024-10-09	WRIT BRANCH-7	(Se No-
87880/2024	15.10.2024	CRLMC-3549/2024	B. K. PATI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-30		(Se No-
87881/2024	15.10.2024	RSA-180/2024	P.K. DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-09	SECOND APPEAL	(Se No-
87882/2024	15.10.2024	CRLMC-3594/2024	SATYA PRIYA SAMANTA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-30		(Se No-
87883/2024	15.10.2024	RSA-167/2024	P.K. DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-09	SECOND APPEAL	(Se No-
87884/2024	15.10.2024	CRLMC-3769/2024	DIBAKAR SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-06		(Se No-
87885/2024	15.10.2024	WP (C) - 3561/2016	R.C MUDULI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-09	WRIT BRANCH-8	(Se No-42)
87886/2024	15.10.2024	CRLMC-3592/2024	A. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-30		(Se No-42)
87887/2024	15.10.2024	RSA-301/2014	T. BAG	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-27	SECOND APPEAL	(Se No-
87888/2024	15.10.2024	CRLMC-3475/2024	D. K. NAIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-30		(Se No-
87889/2024	15.10.2024	CRLMC-3291/2024	AMLAN SHAKTI PAUL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-13		(Se No-
87890/2024	15.10.2024	RSA-231/2010	D. NAYAK	C.O.	COURT NO. 12	Order Dtd. 2024-10-08	SECOND APPEAL	(Se No-
87891/2024	15.10.2024	WP (C) - 20212/2016	H.K PATRA	C.O.	COURT NO. 12	Order Dtd. 2024-10-08	WRIT BRANCH-8	(Se No-43)
87892/2024	15.10.2024	RSA-114/2009	R.P BHAGAT	C.O.	COURT NO. 12	Order Dtd. 2024-10-09	SECOND APPEAL	(Se No-
87893/2024	15.10.2024	RSA-440/2018	H.B.MANGARAJ	C.O.	DR (J)	Order Dtd. 2024-10-08	SECOND APPEAL	(Se No-
87894/2024	15.10.2024	TRP (C) - 377/2017	A.K RANA	C.O.	DR (J)	Order Dtd. 2024-10-09	M.J.C.	(Se No-
87896/2024	15.10.2024	RSA-248/2018	P.R. SWAIN	C.O.	DR (J)	Order Dtd. 2024-10-08	SECOND APPEAL	(Se No-
87897/2024	15.10.2024	TRP (C) - 377/2017	H.N MOHAPATRA	C.O.	DR (J)	Order Dtd. 2024-10-09	M.J.C.	(Se No-

87899/2024	15.10.2024	TRP (C) - 378/2017	A.K RANA	C.O.	DR (J)	Order Dtd. 2024-10-09	M.J.C.	(Se No-
87900/2024	15.10.2024	WP (C) - 2993/2023	KARUNAKAR RATH	C.O.	DR (J)	Order Dtd. 2024-10-09	WRIT BRANCH-2	(Se No-
87901/2024	15.10.2024	ADMLS-2/2024	RASHMI KANT SAHU	C.O.	DR (J)	Order Dtd. 2024-10-08		(Se No-
87902/2024	15.10.2024	WP (C) - 20577/2018	S.K.RATH	C.O.	DR (J)	Order Dtd. 2024-10-09	WRIT BRANCH-6	(Se No-26)
87904/2024	15.10.2024	CMAPL-249/2024	S.MOHARANA	C.O.	DR (J)	Order Dtd. 2024-10-05		(Se No-26)
87905/2024	15.10.2024	CMAPL-249/2024	BIKRAM BEHERA	C.O.	DR (J)	Order Dtd. 2024-10-05		(Se No-26)
87906/2024	15.10.2024	CMAPL-248/2024	BIKRAM BEHERA	C.O.	DR (J)	Order Dtd. 2024-10-05		(Se No-26)
87907/2024	15.10.2024	CMAPL-248/2024	S.MOHARANA	C.O.	DR (J)	Order Dtd. 2024-10-05		(Se No-26)
87908/2024	15.10.2024	WP (C) - 25091/2024	M. R. BARIK	C.O.	DR (J)	Order Dtd. 2024-10-09		(Se No-26)
87909/2024	15.10.2024	WP (C) - 24317/2024	J. M. ROUT	C.O.	COURT NO. 6	Order Dtd. 2024-10-21		(Se No-26)
87910/2024	15.10.2024	CRLMC-3467/2024	D. D. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-06	CRIMINAL MISC	(Se No-
87911/2024	15.10.2024	CRLMC-3479/2024	C. R. NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-23		(Se No-
87912/2024	15.10.2024	CRLMC-3876/2024	BIRAJ KUMAR DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-06		(Se No-
87913/2024	15.10.2024	CRLMC-3623/2024	S. SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-30		(Se No-
87914/2024	15.10.2024	CRLMC-3812/2024	SATYAJIT BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-13		(Se No-
87916/2024	15.10.2024	CRLMC-3300/2024	S. C. BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-06		(Se No-
87917/2024	15.10.2024	CRLMC-3422/2024	H. K. PATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-30		(Se No-
87919/2024	15.10.2024	CRLMC-3876/2024	PABITRA KUMAR MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-06		(Se No-
87921/2024	15.10.2024	ABLAPL-11224/2024	AMLAN SHAKTI PAUL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-08	BAIL-1	(Se No-
87922/2024	15.10.2024	ABLAPL-11219/2024	AMLAN SHAKTI PAUL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-08		(Se No-
87923/2024	15.10.2024	ABLAPL-11220/2024	AMLAN SHAKTI PAUL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-08		(Se No-
87924/2024	15.10.2024	ABLAPL-11263/2024	AMLAN SHAKTI PAUL	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(Se No-

87925/2024	15.10.2024	ABLAPL-11223/2024	AMLAN SHAKTI PAUL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-08		(Se No-
87926/2024	15.10.2024	BLAPL-10012/2024	AMLAN SHAKTI PAUL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-08	BAIL-1	(Se No-
87927/2024	15.10.2024	BLAPL-10127/2024	AMLAN SHAKTI PAUL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-08		(Se No-
87928/2024	15.10.2024	BLAPL-10041/2024	AMLAN SHAKTI PAUL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-08		(Se No-
87930/2024	15.10.2024	BLAPL-10124/2024	A.S PAUL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-08		(Se No-
87931/2024	15.10.2024	BLAPL-8246/2024	AMLAN SHAKTI PAUL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-08		(Se No-
87932/2024	15.10.2024	BLAPL-9864/2024	AMLAN SHAKTI PAUL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-08		(Se No-
87933/2024	15.10.2024	BLAPL-9868/2024	AMLAN SHAKTI PAUL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-08	BAIL-1	(Se No-
87934/2024	15.10.2024	RSA-301/2014	B.S SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-27	SECOND APPEAL	(Se No-
87935/2024	15.10.2024	WP (C) - 24652/2024	KAMLAKANTA NATH	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-11-12		(Se No-
87936/2024	15.10.2024	WP (C) - 24658/2024	PRASANTA KUMAR MOHANTY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-10-07		(Se No-
87937/2024	15.10.2024	WP (C) - 24724/2024	M. D. BISWAL	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-10-29		(Se No-
87938/2024	15.10.2024	WP (C) - 21969/2024	H. K. MALLICK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-10-08		(Se No-
87939/2024	15.10.2024	WP (C) - 25469/2024	M. R. BARIK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-10-09		(Se No-
87940/2024	15.10.2024	RVWPET-228/2024	P. C. MOHANTY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-09-26		(Se No-
87941/2024	15.10.2024	BLAPL-4668/2024	BIBEKANANDA MAHAPATRA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-10-08	BAIL-2	(Se No-11)
87942/2024	15.10.2024	WP (C) - 23165/2024	NIRANJAN ROUT	C.O.	COURT NO. 20	Order Dtd. 2024-11-08		(Se No-11)
87946/2024	15.10.2024	BLAPL-7232/2024	SOMANATH MITRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-09		(Se No-11)
87949/2024	15.10.2024	ABLAPL-11251/2023	S.K. MEHERULLA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-08	BAIL-1	(Se No-
87950/2024	15.10.2024	ABLAPL-11234/2023	S.K. MEHERULLA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-08	BAIL-1	(Se No-
87951/2024	15.10.2024	CRLMC-2084/2024	S.S PATTANAIAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-08	CRIMINAL MISC	(Se No-
87952/2024	15.10.2024	BLAPL-	JYOTISH	C.O.	COURT NO.	Order Dtd. 2024-10-		(Se

			5215/2024	RANJAN DAS		2 OLD	08		No-
87953/2024	15.10.2024	BLAPL-4380/2024	A.K.BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-08	BAIL-2	(Se No-	
87954/2024	15.10.2024	BLAPL-2461/2024	JYOTISH RANJAN DAS	C.O.	COURT NO. 12	Order Dtd. 2024-10-09	BAIL-2	(Se No-11)	
87955/2024	15.10.2024	ABLAPL-42/2024	R. K. SARANGI	C.O.	COURT NO. 12	Order Dtd. 2024-01-09	BAIL-2	(Se No-	
87956/2024	15.10.2024	BLAPL-10250/2024	P.K.MISHRA	C.O.	COURT NO. 12	Order Dtd. 2024-10-08		(Se No-	
87957/2024	15.10.2024	BLAPL-3964/2024	H. K. PATRA	C.O.	COURT NO. 12	Order Dtd. 2024-10-07		(Se No-	
87959/2024	15.10.2024	BLAPL-10227/2024	GANESH SAHOO	C.O.	COURT NO. 12	Order Dtd. 2024-10-08		(Se No-	
87974/2024	15.10.2024	CMP-1025/2024	B.P. TANGA	C.O.	COURT NO. 20	Order Dtd. 2024-11-13		(Se No-	
87976/2024	15.10.2024	WP (C) - 12998/2024	G.R. PATRA	C.O.	COURT NO. 6	Order Dtd. 2024-10-24	WRIT BRANCH-7	(Se No-10)	
87986/2024	15.10.2024	ABLAPL-11254/2024	AMLAN MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2024-10-08		(Se No-10)	
87989/2024	15.10.2024	CRLMC-1600/2019	HEMANT KUMAR DAS	C.O.	COURT NO. 6	Order Dtd. 2023-04-06	CRIMINAL MISC	(Se No-	
88009/2024	15.10.2024	BLAPL-10235/2024	K.K NATH	C.O.	COURT NO. 6	Order Dtd. 2024-10-08		(Se No-	
88010/2024	15.10.2024	CRLMC-2857/2024	A. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-30	CRIMINAL MISC	(Se No-	
88011/2024	15.10.2024	CRLMC-2751/2024	A. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-09		(Se No-	
88012/2024	15.10.2024	CRLMC-2829/2024	NIRANJAN ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-09		(Se No-	
88015/2024	15.10.2024	ABLAPL-11252/2024	S. ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-08	BAIL-1	(Se No-	
87846/2024	15.10.2024	WA-918/2024	SOMESH KAR	GENERAL		Judgement Dtd. 2024-06-27	WRIT APPEAL	(Se No-	
87847/2024	15.10.2024	WP (C) - 8482/2024	PRATIMA NAYAK	GENERAL		Vakalatnama	WRIT BRANCH-4	(Se No-27)	
87848/2024	15.10.2024	CONTC-1377/2024	PATIMA NAYAK	GENERAL		Vakalatnama		(Se No-27)	
87849/2024	15.10.2024	CRLMC-840/2024	PATIMA NAYAK	GENERAL		Vakalatnama	CRIMINAL MISC	(Se No-	
87850/2024	15.10.2024	WP (C) - 20658/2018	CHANDAN KUMAR NAYAK	GENERAL		Petition With Annexures		(Se No-	
87851/2024	15.10.2024	WP (C) - 1426/2017	JAYDEV BHOI	GENERAL		Judgement Dtd. 2024-07-10	WRIT BRANCH-8	(Se No-42)	
87852/2024	15.10.2024	WP (C) - 23806/2024	DEBENDRA BEHERA	GENERAL		Order Dtd. 2024-09-30		(Se No-42)	

8	87853/2024	15.10.2024	BLAPL-10072/2024	M. BALAJI RAO	GENERAL		Order Dtd. 2024-10-08		(Se No-42)
9	87867/2024	15.10.2024	ABLAPL-10636/2024	PATIMA NAYAK	GENERAL		Vakalatnama	BAIL-2	(Se No-
0	87895/2024	15.10.2024	WP (C) - 24355/2024	GOPINATH PANDA	GENERAL		Order Dtd. 2024-10-08		(Se No-
1	87898/2024	15.10.2024	WP (C) - 24238/2024	GOPINATH PANDA	GENERAL		Order Dtd. 2024-10-08		(Se No-
2	87903/2024	15.10.2024	BLAPL-9869/2024	GHANASHYAM MUDULI	GENERAL		Order Dtd. 2024-10-08	BAIL-2	(Se No-12)
3	87915/2024	15.10.2024	ABLAPL-7005/2024	PATIMA NAYAK	GENERAL		Vakalatnama	BAIL-1	(Se No-
4	87920/2024	15.10.2024	BLAPL-5320/2024	PATIMA NAYAK	GENERAL		Plaint		(Se No-
5	87977/2024	15.10.2024	WP (C) - 66/2024	JAYADEV BHOI	GENERAL		Judgement Dtd. 2024-09-30	WRIT BRANCH (DIVISION BENCH-2)	(Se No-116)
5	88013/2024	15.10.2024	CRLMP-959/2020	RAJUKUMAR SATAPATHY	GENERAL		Entire Document	WRIT BRANCH-1	(Se No-
7	88014/2024	15.10.2024	ABLAPL-5896/2020	RAJUKUMAR SATAPATHY	GENERAL		Entire Document	BAIL-1	(Se No-
8	88016/2024	15.10.2024	ABLAPL-13425/2020	RAJUKUMAR SATAPATHY	GENERAL		Entire Document	BAIL-1	(Se No-
9	87875/2024	15.10.2024	WP (C) - 25484/2024	D. BISWAL	GENERAL		Order Dtd. 2024-10-09		(Se No-
0	87918/2024	15.10.2024	OJC-9449/1993	N K SATAPATHY	GENERAL		Order Dtd. 1996-01-29		(Se No-
1	87929/2024	15.10.2024	CRLMC-5493/2023	M R SAHOO	GENERAL		Affidavit	CRIMINAL MISC	(Se No-
2	87943/2024	15.10.2024	BLAPL-2176/2024	K SAHOO	GENERAL		Order Dtd. 2024-09-20		(Se No-
3	87944/2024	15.10.2024	BLAPL-6382/2024	H. K. BHOL	GENERAL		Order Dtd. 2024-10-04	BAIL-1	(Se No-
4	87945/2024	15.10.2024	BLAPL-7132/2024	K. C. MOHAPATRA	GENERAL		Order Dtd. 2024-07-25	BAIL-1	(Se No-
5	87947/2024	15.10.2024	TRP (C) - 395/2022	SRINIBASH MOHANTY	GENERAL		Entire Order	M.J.C.	(Se No-
5	87948/2024	15.10.2024	ARBA-25/2019	P C MOHANTY	GENERAL		Judgement Dtd. 2024-06-20	M.J.C.	(Se No-
7	87958/2024	15.10.2024	WP (C) - 11749/2022	M.S. MALLICK	GENERAL		Order Dtd. 2024-10-08	WRIT BRANCH (DIVISION BENCH-1)	(Se No-101)
8	87960/2024	15.10.2024	WP (C) - 21633/2024	UMAKANTA CHOTARAY	GENERAL		Order Dtd. 2024-09-23		(Se No-101)
9	87961/2024	15.10.2024	WP (C) - 3402/2020	S K MOHANTY	GENERAL		Order Dtd. 2020-02-04	WRIT BRANCH-5	(Se No-22)

0	87962/2024	15.10.2024	WP (C) - 2265/2017	P K LENKA	GENERAL		Order Dtd. 2017-03-20 Petition, Annexure,		(Se No-22)
1	87963/2024	15.10.2024	WP (C) - 2265/2017	P K LENKA	GENERAL		Order Dtd. 2017-03-20 Petition, Annexure,		(Se No-22)
2	87964/2024	15.10.2024	ABLAPL-4254/2024	ARUN KU MANSINGH	GENERAL		Order Dtd. 2024-08-05 Misc.case,	BAIL-2	(Se No-10)
3	87965/2024	15.10.2024	CMAPL-485/2023	B BEHERA	GENERAL		Order Dtd. 2024-09-26	M.J.C.	(Se No-)
4	87966/2024	15.10.2024	WP (C) - 23963/2024	P K MISHRA	GENERAL		Order Dtd. 2024-10-08		(Se No-)
5	87967/2024	15.10.2024	WP (C) - 11860/2024	B K PADHI	GENERAL		Order Dtd. 2024-09-23	WRIT BRANCH-2	(Se No-)
5	87968/2024	15.10.2024	WP (C) - 11861/2024	B K PADHI	GENERAL		Order Dtd. 2024-09-23	WRIT BRANCH-2	(Se No-)
7	87969/2024	15.10.2024	CMP-1148/2024	N SINGH	GENERAL		Entire Order		(Se No-)
8	87970/2024	15.10.2024	CMP-1136/2024	N SINGH	GENERAL		Petition Entire Order,		(Se No-)
9	87971/2024	15.10.2024	OJC-2750/1996	MANASI DAS	GENERAL		Petition Annexure,	WRIT BRANCH (DIVISION BENCH-3)	(Se No-122)
0	87972/2024	15.10.2024	CMP-318/2024	P K PANDA	GENERAL		Order Dtd. 2024-05-16	WRIT BRANCH-1	(Se No-30)
1	87973/2024	15.10.2024	WP (C) - 17894/2023	M KPRADHAN	GENERAL		Order Dtd. 2023-06-28	WRIT BRANCH-2	(Se No-34)
2	87975/2024	15.10.2024	WP (C) - 21568/2024	B.P. TANGA	GENERAL		Order Dtd. 2024-12-18		(Se No-34)
3	87978/2024	15.10.2024	CRLMC-1621/2023	H K DAS	GENERAL		Order Dtd. 2023-05-02	CRIMINAL MISC	(Se No-)
4	87979/2024	15.10.2024	FAO-368/2022	S K PRADHAN	GENERAL		Order Dtd. 2024-09-03	MISC. APPEAL SEC.	(Se No-)
5	87980/2024	15.10.2024	CMAPL-41/2024	S PANI	GENERAL		Order Dtd. 2024-11-29		(Se No-)
5	87981/2024	15.10.2024	CMAPL-41/2024	S PANI	GENERAL		Order Dtd. 2024-11-29		(Se No-)
7	87982/2024	15.10.2024	ABLAPL-10161/2024	S K BISWAL	GENERAL		Order Dtd. 2024-09-23	BAIL-2	(Se No-)
8	87983/2024	15.10.2024	CONTC-1409/2014	B C PATRA	GENERAL		Order Dtd. 2023-01-16	CONTEMPT	(Se No-)
9	87984/2024	15.10.2024	WP (C) - 1657/2022	R C MUDULI	GENERAL		Order Dtd. 2022-08-05	WRIT BRANCH (DIVISION BENCH)	(Se No-113)
0	87985/2024	15.10.2024	WP (C) - 36126/2021	S K PARIDA	GENERAL		Order Dtd. 2022-12-23	WRIT BRANCH-5	(Se No-)

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1	87987/2024	15.10.2024	CRLMC-1619/2023	HEMANT KUMAR DAS	GENERAL		Order Dtd. 2023-05-02	CRIMINAL MISC	(Se No-
2	87988/2024	15.10.2024	WP (C) - 22213/2024	BASUDEV BARIK	GENERAL		Order Dtd. 2024-10-03		(Se No-
3	87990/2024	15.10.2024	WA-1132/2024	BASUDEV BARIK	GENERAL		Order Dtd. 2024-09-26	WRIT APPEAL	(Se No-
4	87991/2024	15.10.2024	CMP-1065/2024	H. S. DALAI	GENERAL		Order Dtd. 2024-10-03		(Se No-
5	87992/2024	15.10.2024	WP (C) - 6082/2022	SRIKANTA BEHERA	GENERAL		Order Dtd. 2022-04-12	WRIT BRANCH (DIVISION BENCH-2)	(Se No-116
5	87993/2024	15.10.2024	CRLMC-1829/2024	SRINIBASH MOHANTY	GENERAL		Order Dtd. 2024-09-17	CRIMINAL MISC	(Se No-
7	87994/2024	15.10.2024	CONTC-6770/2021	A. K. ACHARYA	GENERAL		Order Dtd. 2024-10-08 Judgement Dtd. 2024-10-08,	CONTEMPT	(Se No-
8	87995/2024	15.10.2024	WP (C) - 14851/2019	G. N. JENA	GENERAL		Order Dtd. 2020-09-04	WRIT BRANCH-6	(Se No-35)
9	87996/2024	15.10.2024	WP (C) - 17665/2011	SRIKANTA BEHERA	GENERAL		Order Dtd. 2011-11-03		(Se No-35)
0	87997/2024	15.10.2024	WP (C) - 5486/2024	DEBENDRA SWAIN	GENERAL		Order Dtd. 2024-03-12	WRIT BRANCH-1	(Se No-
	87998/2024	15.10.2024	WP (C) - 24503/2024	J. R. BEHERA	GENERAL		Order Dtd. 2024-10-01 Petition,Annexure,		(Se No-
2	87999/2024	15.10.2024	WA-580/2024	RANJAN KUMAR BEHERA	GENERAL		Order Dtd. 2024-06-18	WRIT APPEAL	(Se No-
3	88000/2024	15.10.2024	OJC-2476/1999	N. C. SINHA	GENERAL		Order Dtd. 2015-07-14		(Se No-
4	88001/2024	15.10.2024	WP (C) - 23569/2024	P. K. BARIK	GENERAL		Order Dtd. 2024-09-26 Petition,Annexure,		(Se No-
5	88002/2024	15.10.2024	RFA-139/2007	PRABODH KUMAR DAS	GENERAL		Misc.case		(Se No-
5	88003/2024	15.10.2024	RFA-139/2007	SANKARSAN ROUT	GENERAL		Entire Order		(Se No-
7	88004/2024	15.10.2024	WP (C) - 8863/2022	P. C. DAS 2	GENERAL		Order Dtd. 2023-11-03	WRIT BRANCH (DIVISION BENCH-3)	(Se No-120
8	88005/2024	15.10.2024	CMP-715/2023	P. K. MISHRA	GENERAL		Order Dtd. 2023-08-22	WRIT BRANCH-4	(Se No-27)
9	88006/2024	15.10.2024	WP (C) - 7776/2024	S. C. DAS	GENERAL		Order Dtd. 2024-06-18	WRIT BRANCH (DIVISION BENCH-2)	(Se No-109
0	88007/2024	15.10.2024	WPC (OA) - 227/2002	PINKY JENA	GENERAL		Order Dtd. 2021-08-31 Petition,Annexure,	OA Branch	(Se No-
1	88008/2024	15.10.2024	CRLMP-	PRASANTA	GENERAL		Order Dtd. 2024-09-		(Se

		1312/2024	KUMAR SAHOO			27Petition,Annexure,		No-
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